

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3383
ANSWERED ON 12.03.2026**

REPLACEMENT OF DILAPIDATED WIRES

†3383. SHRI NEERAJ MAURYA:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the area-wise share out of the allocated amount of Rupees 12,585 crore at the national level for replacement of dilapidated wires (high loss lines) and construction of new 33/11 kv substations under the Revamped Distribution Sector Scheme (RDSS) in rural areas of Uttar Pradesh including Bareilly, Budaun and Shahjahanpur districts;
- (b) whether it is a fact that a ten per cent decline in production has been recorded due to voltage fluctuation in the industrial areas of Aonla such as IFFCO and mentha clusters and if so, the details thereof;
- (c) whether agricultural feeder separation work has been completed fully in Uttar Pradesh including in Bareilly, Budaun and Shahjahanpur and if so, the details thereof; and
- (d) whether the Government proposes to establish a special green energy substation powered by solar energy in Aonla and if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/ Distribution Utility. Government of India (GoI) supplements the efforts of the States through various schemes to help them achieve the objective of providing quality and reliable supply of power to all consumers.

The Revamped Distribution Sector Scheme (RDSS) was launched in July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. Under the scheme, financial assistance is provided to the distribution utilities for distribution infrastructure works such as creation of new substations, augmentation of sub-stations, installation of new distribution transformers (DTs), upgradation of DTs, replacement of conductors, new HT/ LT lines, feeder bifurcation, feeder segregation etc. based on request for proposals submitted by the States. Works amounting to Rs. 1.53 lakh crore have been sanctioned for distribution infrastructure works under the scheme including works amounting to Rs 21,780 crore for Uttar Pradesh. This includes works amounting to Rs 767 Cr for replacement of high loss lines in the district of Bareilly, Budaun and

Shahjahanpur. District-wise details of works sanctioned for the State of Uttar Pradesh under RDSS are enclosed at Annexure.

(b): As reported by the State, there is no voltage fluctuation problem under Aonla Division and electricity consumption in the industrial sector has increased by approximately 15% in the financial year 2025-26 as compared to the previous financial year. It has also been reported that one IFFCO fertilizer plant is located in Aonla, which is being supplied power directly from a 132 KV transmission substation through an independent 132 KV feeder for reliable supply.

(c): Government of India has been laying emphasis on segregation of mixed load feeders, with more than 30% agricultural load, into agriculture and non-agricultural feeders with the objective of efficient load management and enabling solarization of agricultural feeders. In the State of Uttar Pradesh, 2,878 feeders were segregated under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and State Plan. Under RDSS, 1,799 feeders have been sanctioned of which 1,205 feeders have been segregated. The sunset date of the RDSS is 31st March 2028.

District-wise details are as under:

District	Segregated under DDUGJY/State Plan	Sanctioned under RDSS	Segregated under RDSS till date
Bareilly	32	19	12
Budaun	31	102	57
Shahjahanpur	39	52	21

(d): As reported by the State, construction work is currently underway for grid connectivity for construction of solar power plant of 7.70, 7.10 and 7.80 MW capacity respectively in Barsar, Aliganj and Rahtuiya areas of Aonla tehsil of Bareilly district.

**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3383
ANSWERED IN THE LOK SABHA ON 12.03.2026**

District-wise details of Distribution Infrastructure works sanctioned under RDSS

Sr. No.	District	Sanctioned Cost (Rs crore)
1	Agra	198.65
2	Aligarh	410.10
3	Auraiya	145.83
4	Banda	196.66
5	Chitrakoot	129.48
6	Etah	231.84
7	Etawah	171.78
8	Farrukhabad	169.61
9	Firozabad	295.55
10	Hamirpur	107.93
11	Hathras	163.16
12	Jalaun	169.54
13	Jhansi	200.58
14	Kannauj	133.95
15	Kanpur Dehat	117.28
16	Kanpur Nagar	114.71
17	Kashganj (KashiramNagr)	217.20
18	Lalitpur	119.48
19	Mahoba	96.80
20	Mainpuri	173.02
21	Mathura	326.08
22	Kanpur	1,330.10
23	Amethi	130.39
24	Ayodhya	174.52
25	Budaun	266.37
26	Bahraich	156.24
27	Barabanki	197.86
28	Bareilly	429.70
29	Shrawasti	75.72
30	Gonda	367.43
31	Hardoi	221.98
32	LakhimpurKheri	196.77
33	Lucknow	938.00
34	Raebareli	228.42
35	Pilibhit	199.03
36	Unnao	167.64
37	Ambedkarnagar	158.42
38	Balrampur	130.42
39	Shahjahanpur	230.89
40	Sitapur	221.41
41	Sultanpur	158.85
42	Baghpat	98.96
43	Bijnor	341.00

44	Bulandshehar	362.56
45	G.B. Nagar	190.25
46	Ghaziabad	236.45
47	Hapur	183.73
48	JP Nagar (Amroha)	131.27
49	Meerut	327.66
50	Moradabad	278.19
51	Muzzffanagar	269.37
52	Rampur	142.69
53	Saharanpur	448.68
54	Sambhal	487.74
55	Shamli	106.05
56	NOIDA	1,313.50
57	Prayagraj	806.94
58	Pratapgarh	355.37
59	Fatehpur	369.94
60	Kaushambi	237.05
61	MIRZAPUR	169.42
62	Sonbhadra	204.08
63	Varanasi	1,927.93
64	Chandauli	90.77
65	Ghazipur	209.74
66	Jaunpur	327.42
67	Azamgarh	171.61
68	Ballia	294.80
69	Mau	223.73
70	Gorakhpur	194.14
71	Deoria	160.31
72	Kushinagar	134.52
73	Maharajganj	74.96
74	BASTI	96.70
75	SantKabir Nagar	39.90
76	Siddharthnagar	195.43
77	SantRavidas Nagar	131.93
	Total	21,204.16
	IT/OT works	256.2
	PMA charges	319.960
	Grand total	21,780.32
